

>

Title: Regarding Need for urgent renovation of houses built under Indira Awas Yojana-laid.

SUSHRI S. JOTHIMANI (KARUR): The houses built under Indira Awas Yojana (IAY) in my Karur Parliamentary Constituency of Tamil Nadu and across the country have become old now and are in a dilapidated condition.

These houses are in need of urgent repairing. The renovation work of such previously constructed houses must also be included under Pradhan Mantri Awas Yojana (PMAY) by the government.

I request the government to consider the removal of renovation and repair works from the list of prohibited items under the MPLADS guidelines.